

Name of the corporate debtor: Man Tubinox Limited

Date of commencement of liquidation: 22/10/2021 (Certified Copy of Order Received on 06/12/2021)

List of stakeholders as on: 22/02/2022 (Date of publication of notification)

(Amount in ₹)

List of operational creditors (Government Dues)														
SN	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	CGST Department	Central Government	11.01.2021	40,03,00,000.00	-	Unsecured	Not Applicable	Nil	0.00%	0.00%	Not Applicable	0.00	40,03,00,000.00	They have submitted their claim in Form B of CIRP Regulations instead of Form C of Liquidation Regulations. Hence the Claim is Under verification.
2	Income Tax Department	Central Government	10.02.2022	3,66,05,01,897.00	3,34,70,52,242.00	Unsecured	Not Applicable	Nil	100.00%	82.42%	Not Applicable	0.00	31,34,49,655.00	The Corporate Debtor has filed appeal against the assessment orders from FY: 2013-14 to FY: 2017-18 hence the amount pertaining to these years have been kept under Verification Also Few supportings for the year 18-19 have been requested.
<b>Total</b>				<b>4,06,08,01,897.00</b>	<b>3,34,70,52,242.00</b>				<b>100.00%</b>	<b>82.42%</b>		<b>0.00</b>	<b>71,37,49,655.00</b>	